

**Government of Rajasthan
Law & Legal Affairs Department**

No. F.18(8)Jud./2022

Jaipur, Dated : 2.9.2022

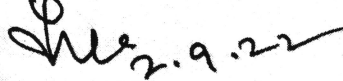
:: Order ::

In continuation of previous order No. 26(34)Jud/2006 dated 16.10.2015 Hon'ble Governor of Rajasthan hereby orders to revise certain allowances as follows :-

1. Former Chief Justice Rs. 39,000/- per month and Former Judge of High Court Rs. 36,000/- per month for Orderly, Driver, Security Guard and meeting expenses incurred towards the Secretarial Assistance in place of existing allowance of Rs. 12,000/- per month.
2. The existing amount of Rs. 1500/- per month for telephone, internet be revised to Rs. 7,500/- per month.
3. All the allowances/benefits admissible to former Chief Justice and Former Judges also be admissible to their spouse (widow/widower).
4. After every two year 5% increase in the allowances.
5. These allowances/benefits be admissible from 01.01.2022.

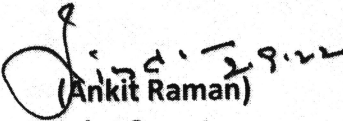
It contains the approval of Finance Department vide its I.D. No. 102204485 dated 30.08.2022

**By Order and in the name of the
Governor of Rajasthan**


**(Praveer Bhatnagar)
Principal Secretary**

Copy forwarded for information and necessary action :-

1. Pr. Secretary to the Hon'ble Chief Minister Rajasthan, Jaipur.
2. Registrar General, Rajasthan High Court, Jodhpur.
3. Joint Secretary-I Finance (Rules) Department Rajasthan, Jaipur.
4. Guard File.


**(Ankit Raman)
Joint Secretary**



राजस्थान राजपत्र
विशेषांक

RAJASTHAN GAZETTE
Extraordinary

साधिकार प्रकाशित

Published by Authority

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Bhadra 11, Friday, Saka 1944- September 02, 2022

भाग-1(ख)

महत्वपूर्ण सरकारी आज्ञायें।
Law & Legal Affairs Department
Order
Jaipur, September 02, 2022

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राज्य केन्द्रीय मुद्रणालय, जयपुर।

UTILIZATION CERTIFICATE

It is certified that I, _____

Chief Justice(retired) from Rajasthan High Court.

(i) have utilized Rs. 39000/-(Thirty Nine thousand) for the month of _____, for defraying the Services of orderly, driver, security guard and meeting expenses incurred towards the Secretarial Assistance.

(ii) have also utilized RS. 7500/-(Seven thousand five Hundred)for the Month of _____

Incurred towards telephone expenses.

I am not re-appointed/ employed in any other post under the Central/State Government and not extended similar facilities.

SIGNATURE

Date:

Name:

Bank A/C Number

Branch Name

PAN

UTILIZATION CERTIFICATE

It is certified that I, _____

Judge(retired) from Rajasthan High Court.

(i) have utilized Rs. 36000/- (Thirty Six thousand) for the month of _____, for defraying the

Services of orderly, driver, security guard and meeting expenses incurred towards the Secretarial Assistance.

(ii) have also utilized RS. 7500/- (Seven thousand five Hundred) for the Month of _____

Incurred towards telephone expenses.

I am not re-appointed/ employed in any other post under the Central/State Government and not extended similar facilities.

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